

ITEM NO.502

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.9486-9487/2019

CENTRAL ORGANISATION FOR RAILWAY ELECTRIFICATION

Appellant(s)

VERSUS

M/S ECI SPIC SMO MCML (JV) A JOINT VENTURE COMPANY

Respondent(s)

(With IA No.167913/2024 - INTERVENTION APPLICATION, IA No. 129202/2023 - INTERVENTION APPLICATION and IA No. 124104/2023 - INTERVENTION APPLICATION)

WITH S.L.P.(C) No.6125/2021 (IV-A)

S.L.P.(C) No.15936/2020 (XIV)

(With IA No.134969/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(C) No.9462/2022 (IV-A)

(With IA No.114639/2022 - APPLICATION FOR PERMISSION, IA No. 75755/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108256/2023 - INTERVENTION APPLICATION, IA No. 185828/2022 - INTERVENTION APPLICATION, IA No. 63863/2024 - INTERVENTION APPLICATION, IA No. 240734/2023 - INTERVENTION APPLICATION, IA No. 184011/2023 - INTERVENTION APPLICATION, IA No. 129212/2023 - INTERVENTION APPLICATION, IA No. 128075/2023 - INTERVENTION APPLICATION, IA No. 124089/2023 - INTERVENTION APPLICATION and IA No. 75756/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

S.L.P.(C) No.21131/2023 (XIV)

(With I.R. and IA No.192976/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No.7086/2024 (XV)

(With IA No.41786/2024-CONDONATION OF DELAY IN FILING and IA No.41789/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.41790/2024-EXEMPTION FROM FILING O.T. and IA No.41788/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No.13670/2024 (XVII)

(With IA No.89448/2024-CONDONATION OF DELAY IN FILING and IA No.89451/2024-EXEMPTION FROM FILING O.T.)

Date : 21-08-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE MANOJ MISRA**

For Appellant(s)

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Mr. K.M. Nataraj, ASG
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Mr. Kanu Agrawal, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Raman Yadav, Adv.
Mr. Chitvan Singhal, Adv.
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Mr. Madhav Khosla, Adv.**

Mr. Rohit Ghosh, Adv.
Mr. Samar Kachwaha, Adv.
Mr. Ritwik Mohapatra, Adv.
Mr. Varun Tyagi, Adv.
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Ms. Divya Swami, Adv.

Mr. Nikhil Swami, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the matters on 28 August 2024.

(CHETAN KUMAR)
A.R. - cum - P.S.

(POOJA SHARMA)
Court Master